### GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF SCHOOL EDUCATION AND LITERACY

# LOK SABHA UNSTARRED QUESTION NO. 2282 TO BE ANSWERED ON 1<sup>st</sup> JANUARY, 2018

#### **Allocation of Funds for Education**

#### 2282. SHRI B.S. YEDIYURAPPA:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) the total number of proposals received by the Government from the State Government of Karnataka for approval and fund allocation for various educational schemes during the last three years;
- (b) the number of proposals approved along with the number of proposals lying pending;
- (c) the reasons for pendency of such proposals; and
- (d) the time by which the Government is likely to accord approval to the pending proposals?

#### **ANSWER**

# MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI UPENDRA KUSHWAHA)

(a) to (d): There are four centrally sponsored schemes relating to school education viz. Sarva Shiksha Abhiyan (SSA) to assist States in universalization of elementary education, the Rashtriya Madhyamik Shiksha Abhiyan (RMSA) for universal access to secondary education, the Mid-day-Meal (MDM) for improving the nutritional status of children and the Teacher Education (TE) to create a sound institutional infrastructure for pre-service and in-service training of elementary & secondary school teachers and for provision of academic resource support to elementary and secondary schools. These schemes are being implemented all States and UTs including in Karnataka.

The budget proposals under these schemes are prepared in the form of Annual Work Plan & Budget (AWP&B) by the State/UTs including the Karnataka, covering all the interventions specified in the respective schemes as per the norms. Item-wise budget demands for one year are included in the AWP&B of the each State/UT including for Karnataka is approved/estimated by Project Approval Board (PAB) under the Chairmanship of Secretary (School Education & Literacy), Ministry of Human Resource Development, Government of India. The PAB approved/estimated amount is apportioned between central and State Govt. as per the prevalent fund sharing pattern.

The Scheme-wise details on approval of fund allocation, central share released and expenditure during the last three year in respect of Karnataka is mentioned in the Table given below:-

(Rs. in lakh)

Name of Scheme	2014-15			2015-16			2016-17		
	Allocation	Central share released	Expenditure*	Allocation	Central share released	Expenditure*	Allocation	Central share released	Expenditure*
SSA	133978.35	66213.52	103546.41	154580.82	41759.33	119636.52	187896.99	54495.50	128686.02
RMSA	14855.80	30351.27	34820.53	15219.41	20968.84	48969.60	32770.35	8104.32	16938.36
MDM	83368.08	56610.57	59165.57	78871.93	41939.61	53949.29	79661.56	43937.98	44603.00
TE	2914.47	2914.47	2914.47	1738.99	1738.99	1738.99	1877.93	1877.93	1877.93

<sup>\*</sup>Note: Expenditure shown above is against receipts from Central release, State share release, Finance Commission Award and Miscellaneous incomes, if any.

The Centrally Sponsored Scheme of Rashtriya Uchchatar Shiksha Abhiyan (RUSA) is related to providing strategic funding to eligible State's higher educational institutions. Under RUSA, an amount of Rs. 502 crore has been approved for Karnataka. The State had sent proposals under 12 Components. Proposals are approved by the Project Approval Board of RUSA on the basis of adherence to the norms of the scheme. The total grants released to Karnataka are given below:-

(Rs. in crore)

Year-wise releases						
Total Amount Approved	Total Central Share Approved (60%)	2014-15	2015-16	2016-17	2017-18	Total Releases
502.00	301.20	0	87.225	41.8125	70.325	202.645*
*includes Rs. 3.2825 crore released in 2013-14						

Against proposals under 12 components submitted by Govt. of Karnataka, approval has been given for proposals under 6 Components, based on their compliance with the scheme guidelines. The details of 12 Components submitted by the Govt. of Karnataka are at Annexure.

ANNEXURE REFERRED TO IN REPLY TO PART (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 2282 FOR ANSWER ON 01.01.2018 ASKED BY SHRI B. S. YEDIYURAPPA REGARDING ALLOCATION OF FUNDS FOR EDUCATION.

## The details of proposal of Govt. of Karnataka on 12 Components under RUSA scheme

Component Name	Proposed	Approved	Remarks		
Creation of Universities conversion of Autonomous college to University	6	1	Only 1 proposal that complied with the Guidelines approved		
Creation of Universities by conversion of colleges in a cluster	13	1	Only 1 proposal that complied with the Guidelines approved		
Infrastructure grants to universities	21	9	9 universities with NAAC A/B approved.		
New Model Degree Colleges (MDC)	20	0	Not in compliance with Guidelines and achievement of overall target for the Component.		
Up-gradation of colleges to MDC	23	1	Only 1 proposal that complied with the Guidelines approved		
New Professional College	1	1	Only 1 proposal that complied with the Guidelines approved		
Infrastructure grants to colleges	710	91	Only 91 proposals that complied with the Guidelines approved		
Research & Innovative	12	0	Not in compliance with Guidelines		
Equity Initiative	4	0			
Faculty Improvement	1556	0			
Faculty Recruitment	9	0			
Vocationalization of higher education	7	O statutatatatatat			

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